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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

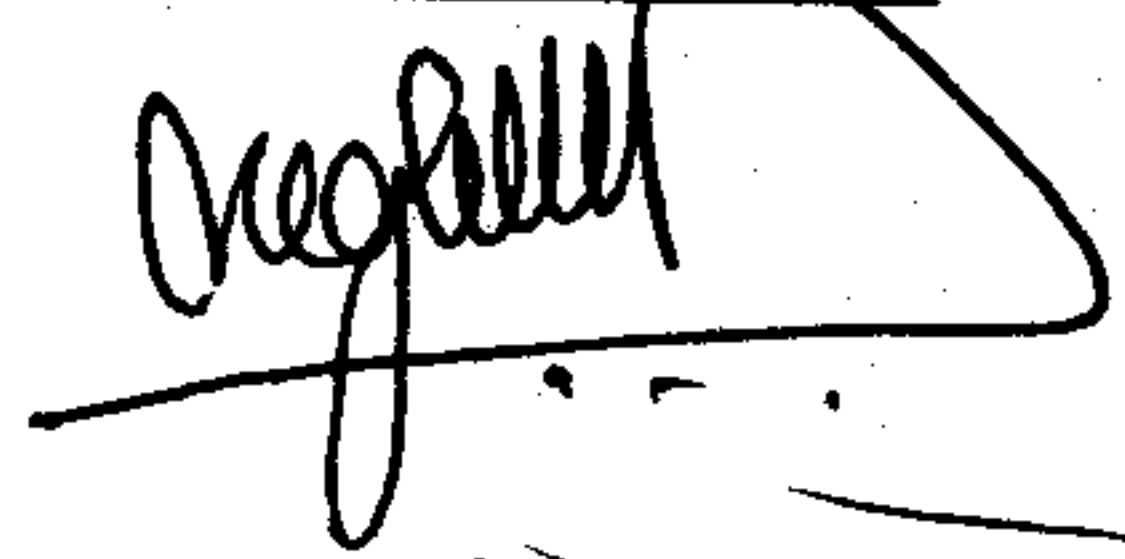
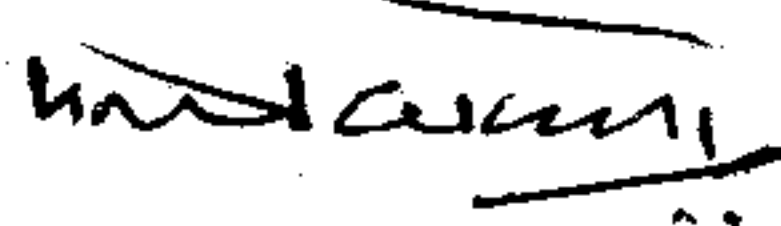
TP No. 5/111A/NCLT/AHM/2016 (New)
CP No. 16/111A/CLB/MB/2010 (Old)

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018

Name of the Company: Manish Rameshchandra Trivedi
V/s.
Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VAGHELA VIJAY M	Advocate	Petitioner	
2.	KEYOOR BAKSHI	PCS	R-1	

ORDER

Learned Advocate Mr. Vijay Vaghela present Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent no. 1. None present for other Respondents.

On the request of both sides.

List the matter on 28.03.2018.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 27th day of February , 2018.